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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

NEW DELHI

O.A. NO.992/91

New Delhi, the 14th July, 1995

HON'BLE MR. S.R. ADIGE, MEMBER (A)

HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER (J)

Shri Ved Prakash Agarwal,
3637, Chawri Bazaar,
Delhi-110006.

.... APPLICANTS

(By Advocate: Shri M.M. Sudan)

VERSUS

1. Union of India through the
Secretary, Ministry of Defence,
Govt. of India, New Delhi.

2. Engineer-in-Chief, Army Head Quarters,
Kashmir House, New Delhi.

3. Chief Engineer, Central Command,
Lucknow Cantt.

4. Chief Engineer, Western Command,
Chandimandir, Chandigarh

.... RESPONDENTS

(By Advocate: Shri V.S.R. Krishna)

ORDER (ORAL)

BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

Both the counsel have been heard.

2. We note that the applicant had filed a representation dated 11.1.91 regarding payment of arrears on his promotion from AE to EE for the period 13.1.75 to 23.9.83 which admittedly still remains undisposed of.

3. Under the circumstances this O.A. is disposed of with the direction to the Respondents to pass a detailed and speaking order ~~on~~ the representation dated 11.1.91 within three months from the date of receipt of this order, in accordance with law, and ~~on~~ the extant ~~of~~ rules and instructions in this regard. No costs.

Lakshmi Swaminathan
(LAKSHMI SWAMINATHAN)

S.R. Adige
(S.R. ADIGE)